

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 20th April, 1954

The House met at a Quarter Past
Eight of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-05 A.M.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES,
PROMISES, ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:—

(1) **Supplementary Statement No. IV:** Fifth Session, 1953 of the House of the People. [See Appendix VIII, annexure No. 78.]

(2) **Supplementary Statement No. IX:** Fourth Session, 1953 of the House of the People. [See Appendix VIII, annexure No. 79.]

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(3) **Supplementary Statement No. XIV:** Third Session, 1953 of the House of the People. [See Appendix VIII, annexure No. 80.]

(4) **Supplementary Statement No. XV:** First Session, 1952 of the House of the People. [See Appendix VIII, annexure No. 81.]

JOINT COMMITTEE ON PAYMENT
OF SALARY AND ALLOWANCES TO
MEMBERS OF PARLIAMENT

PRESENTATION OF SECOND REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Second Report of the Joint Committee on payment of salary and allowances to Members of Parliament.

FINANCE BILL—Contd.

Mr. Speaker: The House will now proceed with the further consideration of the following Motion moved by Shri C. D. Deshmukh:

“That the Bill to give effect to the financial proposals of the Central Government for the financial year 1954-55, be taken into consideration.”

Shri Meghnad Saha.

Shri Jhulan Sinha (Saran North): Sir, yesterday I was still speaking when the House rose.